

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2835
TO BE ANSWERED ON AUGUST 05, 2021**

TARGETS UNDER HOUSING FOR ALL PROGRAMME

NO. 2835. DR. MANOJ RAJORIA:

SHRI NAMA NAGESWARA RAO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of targets achieved under Housing for All programme by the year 2022 under Pradhan Mantri Awas Yojana-Urban so far, State-wise;**
- (b) whether the said programme is on track to achieve its targeted goal by 2022;**
- (c) if so, the details thereof and if not, the reasons therefor;**
- (d) the roadmap of the Government to achieve above mentioned targets; and**
- (e) whether the Government has any specific scheme for making urban areas of the country slum free, if so, the details thereof and if not, the reasons therefor?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): States/ Union Territories (UTs) have undertaken demand survey to assess the actual demand of housing under Pradhan Mantri Awas Yojana-Urban (PMAY-U) and assessed demand reported by States/ UTs is around 112.24 lakhs. Based on the project proposals submitted by

the states/UTs as per their assessed demand, a total of 112,95,047 houses have been sanctioned across the country. Against the total sanctioned houses, 84,67,568 have been grounded for construction and 50,16,642 have been completed and delivered to beneficiaries. State/ UT-wise details are at Annexure.

(b) & (c): Yes, Sir. The Scheme has progressed well, which is reflected from the fact that this Ministry has already sanctioned entire assessed demand of houses under the Scheme; out of which over 50 lakh have already been completed/delivered to beneficiaries and remaining are at various stages of construction. The Scheme is well poised to achieve the vision of 'Housing for All' within the Mission period.

(d): To achieve the Mission of 'Housing for All' by 2022, States/ UTs have been advised to ground for construction of the remaining sanctioned houses, complete all houses already grounded and saturate the demand city-wise. Further, this Ministry has taken following steps for effective implementation of the Scheme:

- i. Ministry monitors progress of the Scheme through periodic review meetings, video-conferences and field visits.**
- ii. To ensure uninterrupted flow of funds, in addition to budgetary resources, National Urban Housing Fund (NUHF) for ₹60,000 crore has been created for raising Extra Budgetary Resources (EBR) in phases for rapid implementation of the Scheme.**
- iii. Use of Information/ Space Technology through PMAY(U)-MIS (Management Information System), Bhuvan Portal, PFMS (Public Financial Management System) and Geo-tagging/ Geo-fencing of sanctioned houses are being done for effective monitoring and expeditious release of Central Assistance.**

- iv. Payment through Direct Benefit Transfer (DBT) Mode and Aadhaar seeding of beneficiaries is ensured for transparency and accountability.**
- v. Alternative and innovative construction technologies have been promoted under the Scheme for rapid delivery of houses.**
- vi. A web based monitoring system; CLSS Awas Portal (CLAP) has been developed where all stakeholders such as MoHUA, Central Nodal Agencies, Primary Lending Institutions, Beneficiaries and Citizens are integrated in real time environment. The portal facilitates expeditious processing of applications along with tracking of subsidy status by beneficiaries.**
- vii. PMAY-U Awards 2021 have been strategized through 100-Days Challenge for performance against pre-defined indicators with emphasis on grounding, completion, occupancy of houses and declaration of 'HFA Achieved Cities/ States/ UTs' during the period from 21.06.2021 to 30.09.2021.**

(e): Yes, Sir. In-Situ Slum Redevelopment (ISSR) vertical of PMAY-U, specifically targets at redevelopment of slums in the country towards making urban India slum free. It adopts the strategy of using land as a resource, aiming at leveraging the locked potential of land under slums to provide houses to eligible slum dwellers. The projects for redevelopment of slums are prepared by respective States/UTs and approved by State Level Sanctioning and Monitoring Committee (SLSMC). After approval from the concerned SLSMC, the States/UTs submit the proposals to this Ministry for approval of Central Assistance by the Central Sanctioning and Monitoring Committee. This Ministry provides Central Assistance of ₹1 lakh/house under ISSR vertical of the Scheme.

**State/UT-wise details of number of houses sanctioned, grounded for
Construction and completed/delivered under PMAY-U**

SI No.	State	Physical Progress of construction of houses (No. of Houses)		
		Sanctioned	Grounded [^]	Constructed/ Delivered [^]
1	A&N Island (UT)	602	47	43
2	Andhra Pradesh	20,37,786	15,17,677	4,62,781
3	ArunachalPradesh	7,427	7,925	3,412
4	Assam	1,37,744	1,00,583	29,711
5	Bihar	3,63,895	2,16,383	93,713
6	Chandigarh(UT)	1,524	6,484	6,484
7	Chhattisgarh	2,98,062	2,12,900	1,40,155
8	UT of DNH &DD	7,791	7,344	5,134
9	Delhi(NCR)	25,248	65,828	49,228
10	Goa	4,074	4,016	4,016
11	Gujarat	8,24,185	7,44,304	5,82,583
12	Haryana	2,84,539	77,114	44,119
13	HimachalPradesh	12,565	10,678	5,763
14	J&K(UT)	56,151	42,928	10,654
15	Jharkhand	2,34,482	1,64,742	1,02,287
16	Karnataka	6,90,819	4,55,594	2,47,492
17	Kerala	1,29,307	1,22,805	99,840
18	Ladakh(UT)	1,777	1,038	480
19	Lakshadweep(UT)	-	-	-
20	MadhyaPradesh	8,56,910	7,66,843	4,55,169
21	Maharashtra	13,23,124	7,53,824	4,96,214
22	Manipur	53,535	37,591	5,571
23	Meghalaya	5,329	2,462	1,668
24	Mizoram	39,867	19,510	4,688
25	Nagaland	34,227	30,043	6,052
26	Odisha	1,77,187	1,31,999	94,855
27	Puducherry(UT)	14,838	15,086	6,255
28	Punjab	1,08,662	86,039	44,072
29	Rajasthan	2,14,185	1,57,574	1,31,189
30	Sikkim	635	638	342
31	TamilNadu	7,14,885	6,08,407	4,42,097
32	Telangana	2,24,206	2,35,597	2,05,120
33	Tripura	92,035	67,044	52,810
34	UttarPradesh	17,29,427	13,57,031	8,73,370
35	Uttarakhand	44,639	28,755	20,940
36	WestBengal	5,29,101	3,96,458	2,74,058
Total*:		112,95,047	84,67,568	50,16,642

*Includes 14,277 beneficiaries for which subsidy has been released to Banks and HFCs recently under CLSS.

[^] Includes incomplete houses of earlier JnNURM scheme taken up and completed post 2014.